

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R P A N K A J B H A N D A R I

Civil Appeal No(s). 2825/2011

SOMAN

Appellant(s)

V E R S U S

INLAND WATERWAYS AUTH.OF INDIA & ANR.

Respondent(s)

WITH

C.A. No. 2826/2011

(With Office Report)

C.A. No. 2827/2011

(With Office Report)

Date : 02/09/2014 This appeal was called on for hearing today.

For Appellant(s)

Mr. P. V. Dinesh,Adv.

For Respondent(s)

Mr. Manan B., Adv.

Mr. T. Mahipal,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

The matter falls under the completed category.

Registry to process for listing before the Hon'ble Court,  
as per rules.

(PANKAJ BHANDARI)  
Registrar